

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 614/2018
in
OA No.254/2018

This the 21st day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sulochana Devi, Aged about 53 years
W/o Late Shri Brahaspati Prasad Shukla
R/o 8/27, Gali No. 6
Brahampuri X-Block
Delhi – 110053
Mobile No. 9999804585

....Applicant

(By Advocate :Mr. L.K. Singh)

Versus

1. Sh. Ananta Narayan Nanda
Secretary
Department of Posts, Ministry of Communication,
Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Sh. L.N. Sharma
Chief Post Master General
Delhi Circle, Meghdoot Bhawan, Jhandewalan
New Delhi – 110001.
3. Sh. D.P. Singh
Assistant Director (S&L)
Office of the CPMG, Delhi Circle, Department of Posts
Meghdoot Bhawan, Jhandewalan, New Delhi – 110001.
4. Sh. Kailash Chand
Senior Superintendent
Delhi Sorting Division, Department of Posts India
RMS Bhawan, Delhi – 110006.

...Respondents

(By Advocate : Mr. R.K. Jain)

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up for hearing, learned counsel for applicant himself provides a copy of the Revised Pension Payment Order (PPO) dated 13.12.2018 issued by the respondent

- Department of Posts and states that he does not have any other issue with the respondent.

2. In view of the compliance of the order dated 04.07.2018 of Tribunal passed in OA No. 254/2018, nothing remains in this CP and the same is closed. Notice issued to the respondents stands discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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